

SPECIAL BENCH

ITEM NO.113

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.135/2022, IA No.551/2023 & IA No.630/2023
IN CP (IB) No.94/ALD/2019**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI MANOJ KUMAR DUBEY,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 28th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S R P CHEMICALS V/S M/S GREATER ARAFAT TANNERS PVT LTD.
UNDER SECTION	9 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Yash Tandon, Proxy for : *For the Applicant in IA No.135/2022,*
Ms. Gunjan Jadwani, Adv. : *IA No.551/2023 & IA No.630/2023*

Sh. Shadab Alam, Adv. : *For the Respondent in IA No.135/2022*

ORDER

Ld. Counsels representing the parties are present.

IA No.135/2022

- 1.** It is stated by the Ld. Counsel representing the Directors of the Ex-Management that the reply has already been filed in the Registry of this Tribunal and the advance copy thereof had been supplied to the other side.
- 2.** Let the rejoinder if any, be filed by the Ld. Counsel representing the Applicant within a period of two weeks by serving an advance copy to the opposite side.
- 3.** The matter is adjourned for further hearing on 5th July, 2024.

-Sd-

-Sd-

IA No.551/2023 & IA No.630/2023

1. As per the previous order dated 08.05.2024 the last opportunity was already granted to the Directors of the Ex-Management for filing reply within a period of two weeks by serving an advance copy to the opposite side.
2. It is stated by the Ld. Counsel representing the Directors of the Ex-Management that the reply could not be filed, and seeks yet another opportunity to file the same.
3. Let the reply in the aforesaid both the IAs be filed subject to the payment of cost of Rs.15,000/- each to be deposited in the 'Prime Minister's National Relief Fund'.
4. The reply be filed within a period of two weeks by serving an advance copy to the other side, subject to the payment of cost as aforesaid.
5. Let the matter be adjourned for further hearing on 5th July, 2024.

-Sd-

**(Manoj Kumar Dubey)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

28th May, 2024

*Kavya Prakash Srivastava
(Stenographer)*